(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. No. | Category of Creditor | Summary of Claims Received |  | Summary of Claims Admitted |  |  | Amount of Contingent Claims | Amount of Claim Not Admitted | Amount of Claims under Verification | Details in Annexure (Only PDF) |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | No. of Claims | Amount | No. of Claims | Amount | \% Share in Total Amount of Claims Admitted |  |  |  |  |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 |  | 0 | 0 | 0 | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | 8 | 58659910 | 7 | 33960241 | 1.48 | 0 | 14520399 | 10179270 | Annexure 2 |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 1918773527 | 1 | 1918773527 | 83.67 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 11 | 725154266 | 5 | 340482745 | 14.85 | 0 | 90489290 | 294182231 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 |  | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 |  | 0 |  | 0 | NA |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 |  | 0 | 14520399 | 0 | NA |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 0 | 0 | 0 | 0 |  | 0 | 0 | 0 | NA |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 |  | 0 |  | 0 | NA |
| Total |  | 20 | 2702587703 | 13 | 2293216513 | 100.00 | 0 | 105009689 | 304361501 |  |

